

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 339/2023

In the matter of:

Deepti Gupta

...Applicant

Versus

Ministry of Environment and Forest &

Climate Change & Ors

...Respondents

NDOH:- 20.10.2023

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Filed by



(Satender Kumar)

Sr. Environmental Engineer

Dated: 13th September, 2023

Place: Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 339/2023

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**STATUS REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED
19.07.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That, this matter was taken up by this Hon`ble Tribunal on 19.07.2023 and pleased to constitute a joint committee of Delhi Pollution Control Committee (DPCC), Municipal Corporation of Delhi (MCD), Delhi Jal Board (DJB) and Delhi Urban Shelter Improvement Board. The Committee was directed to visit the place and submit the factual and action taken report.
2. Prima facie the issues raised in the present complaint regarding discharge of sewage coming out from jhuggi clusters, open defecation, into the open green area of Shalimar Bagh, Block CA, Delhi-88.
3. That, in compliance of the order passed by this Hon`ble Tribunal, a joint inspection of the site was carried out on 18.08.2023 by the joint Committee consisting of DPCC, DJB, MCD, and DUSIB. During the inspection it was observed that:
 - a. The Jhuggi clusters are established on the land belonging to department of Irrigation and Department of Forests, Govt. of Haryana, on the bank of western Yamuna Canal. The distance between boundary wall of the

society and the site in question is approximately 60 feet from the DDA flats and this is divided by road & boundary wall.

- b. The said jhuggi cluster has been notified by DUSIB vide cluster code 325 having 347 Nos. household & area about 586 Sqm. The photographs of the site where domestic waste water found being discharged, is attached herewith.
- c. A part of domestic wastewater generated from this jhuggi clusters are being discharged and out of which some waste water accumulating in question area. The remaining waste water found being discharged in the nearby drain adjacent to the CA Block, Shalimar Bagh.
- d. To facilitate JJC dwellers one Jan Suvidha Complex (JSC) is already existing and one more Jan Suvidha Complex (JSC) found under construction by DUSIB with the proper collection and disposal of sewerage.
- e. DUSIB official informed that proposal is being submitted for proper disposal of domestic waste water being generated from this jhuggi clusters by reconstruction of existing drain or by laying of new sewer line which will require a minimum 6 months duration to complete this work subjected to the approval of competent authority, land owning agency i.e. Govt of Haryana and RWA CA Block, Shalimar Bagh.
- f. Municipal Corporation of Delhi assured that the municipal solid waste found dumped on the said site/drain, shall be removed by Municipal Corporation of Delhi and shall take proper care in future.
- g. Haryana Government may be asked to resettlement of JJ Cluster as the JJC established on the bank of Western Yamuna Canal to save the canal.

Copy of the joint inspection report dated 18.08.2023 alongwith photographs are enclosed herewith as ANNEXURE-1(Colly).

4. It is therefore requested to this Hon'ble Tribunal that the present status report may kindly be taken on record.



(Satender Kumar)
Sr. Environmental Engineer

Delhi

Dated 13th September, 2023

JOINT INSPECTION REPORT IN OA NO. 339/2023 IN THE MATTER OF DEEPTI GUPTA VS. MINISTRY OF ENVIRONMENT, FORESTS & CLIMATE CHANGE & OTHS.

In compliance of Hon,ble NGT order dated 19.7.2023 in OA no. 339/2023, in the matter of Deepti Gupta Vs. Ministry of Environment & Forests and Climate Change & oths., joint inspection consisting of the following officials of Delhi Pollution Control Committee(DPCC), Delhi Jal Board(DJB), Municipal Corporation of Delhi(MCD) and Delhi Urban Shelter Improvement Board(DUSIB), was conducted on 18.8.2023.

1. Sh. Satender Kumar, SEE, DPCC
2. Sh. V.K. Jain, EE, DPCC
3. Sh. Ram Swaroop, EE, DJB
4. Sh. Prashant Kumar, AE, Civil, DJB
5. Sh. Pramod Prasad, AE, Civil, DJB
6. Sh. K.D. Sharma, EE, MCD
7. Sh. Suresh Dua, AE, MCD
8. Sh. D.P. Meena, AE, DUSIB
9. Sh. Sumit Kaushik, JE, DUSIB

The above said officials visited the said site in question on which discharge of sewerage (Domestic waste water) coming out from jhuggi cluster, open defecation, into the open area, belongs to Haryana Govt. lying adjacent to Block CA, Shalimar Bagh, Delhi- 110088. During inspection, the following observations were made by the joint team:

- a. The Jhuggi clusters are established on the land belonging to department of Irrigation and Department of Forests, Govt. of Haryana, on the bank of western Yamuna Canal. The distance between boundary wall of the society and the site in question is approximately 60 feet from the DDA flats and this is divided by road & boundary wall. The said jhuggi cluster has been notified by DUSIB vide cluster code 325 having 347 Nos. household & area about 586 Sqm. The photographs of the site where domestic waste water found being discharged, is attached herewith.
- b. A part of said JJ Cluster the domestic wastewater from the jhuggi clusters are being discharged partially and some waste water accumulating in question area and remaining waste water found being discharged in the nearby drain adjacent to the CA Block, Shalimar Bagh.
- c. To facilitate JJC dwellers one Jan Suvidha Complex (JSC) is already existing and one more Jan Suvidha Complex (JSC) found under construction by DUSIB with the proper collection and disposal of sewerage.
- d. During inspection it has been apprised by the DUSIB official that proposal is being submitted for proper disposal of domestic waste water being generated from this jhuggi clusters by reconstruction of existing drain or by laying of new sewer line which will require a minimum 6 months duration to complete this work subjected to the approval of competent authority, land owning agency i.e. Govt. of Haryana and RWA CA Block, Shalimar Bagh.

[Signature]

[Signature]

[Signature]
Keshu
18/8/23

[Signature]
Dipit
18/8/23

[Signature]
Arora
18/8/23

[Signature]
Thrup
18/8/23

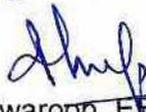
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18/8/23

- e. The officials of Municipal Corporation of Delhi assured that the municipal solid waste found dumped on the said site/drain, shall be removed by Municipal Corporation of Delhi and shall take proper care in future.
- f. Haryana Government may be asked to resettlement of JJ Cluster as the JJC established on the bank of Western Yamuna Canal to save the canal.

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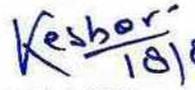

Satender Kumar, SEE, DPCC


18-08-2023
V.K. Jain, EE, DPCC


Ram Swaroop, EE, DJB


18/8/23
Prashant Kumar, AE, Civil, DJB


Pramod Prasad, AE, Civil, DJB

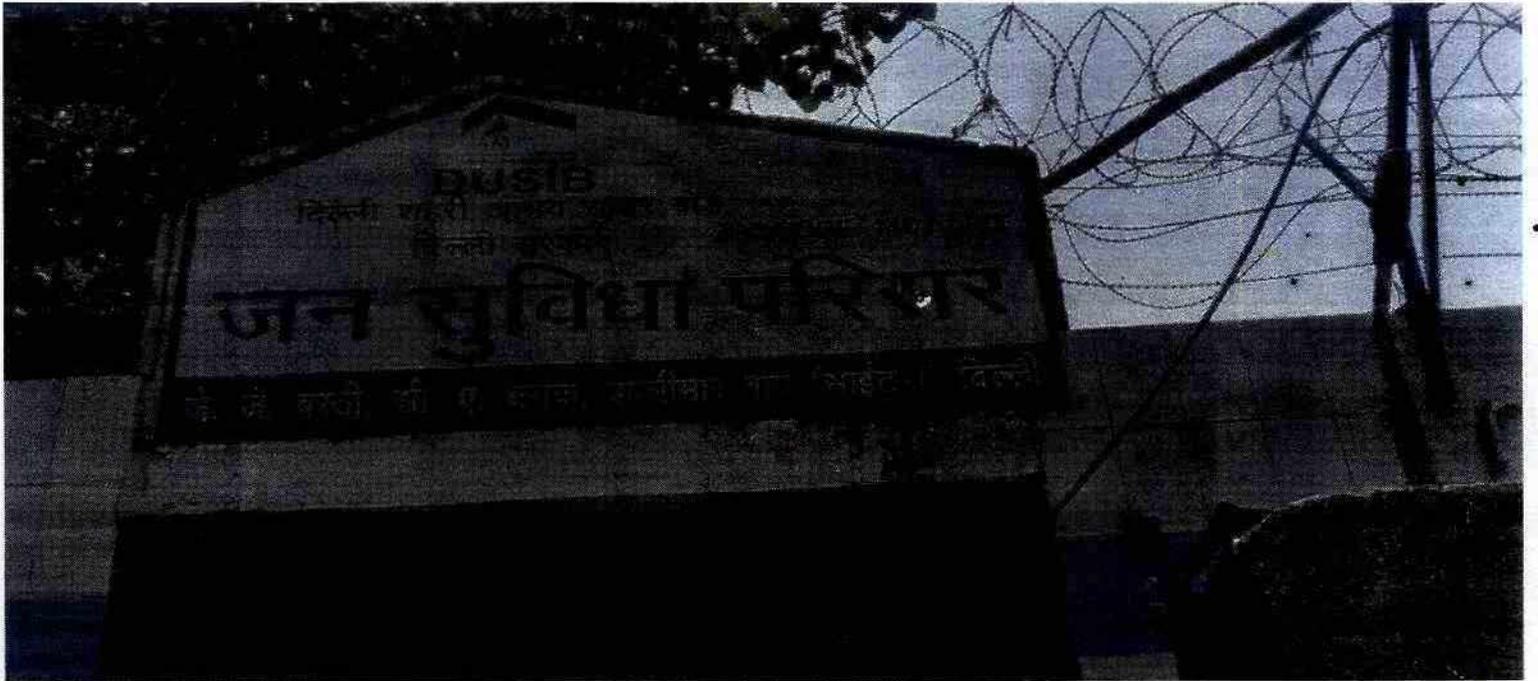

18/8/23
K.D. Sharma, EE, MCD


18/8/23
Suresh Dua, AE, MCD

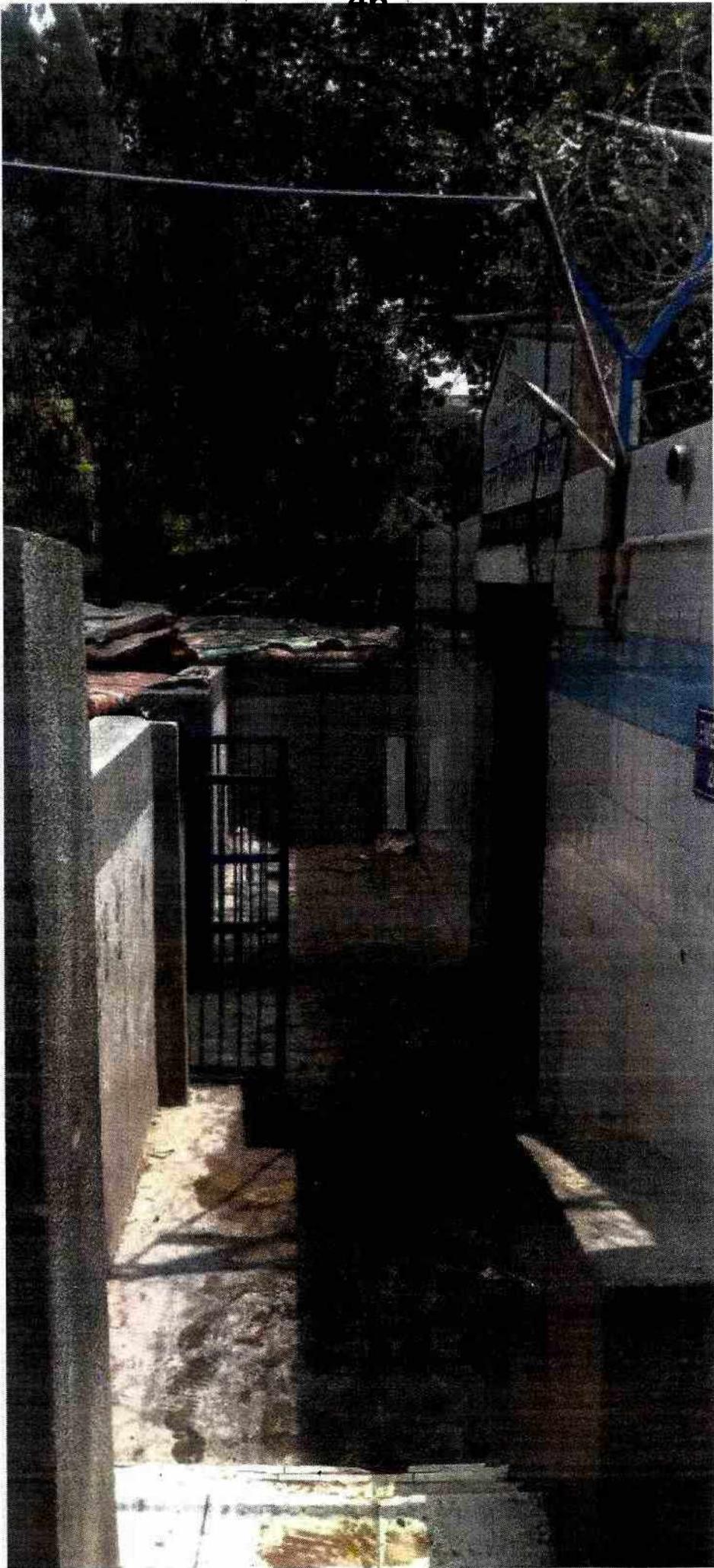

18/08/2023
D.P. Meena, AE, DUSIB


18/08/23
Sumit Kaushik, JE, DUSIB

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 **GPS Map Camera**



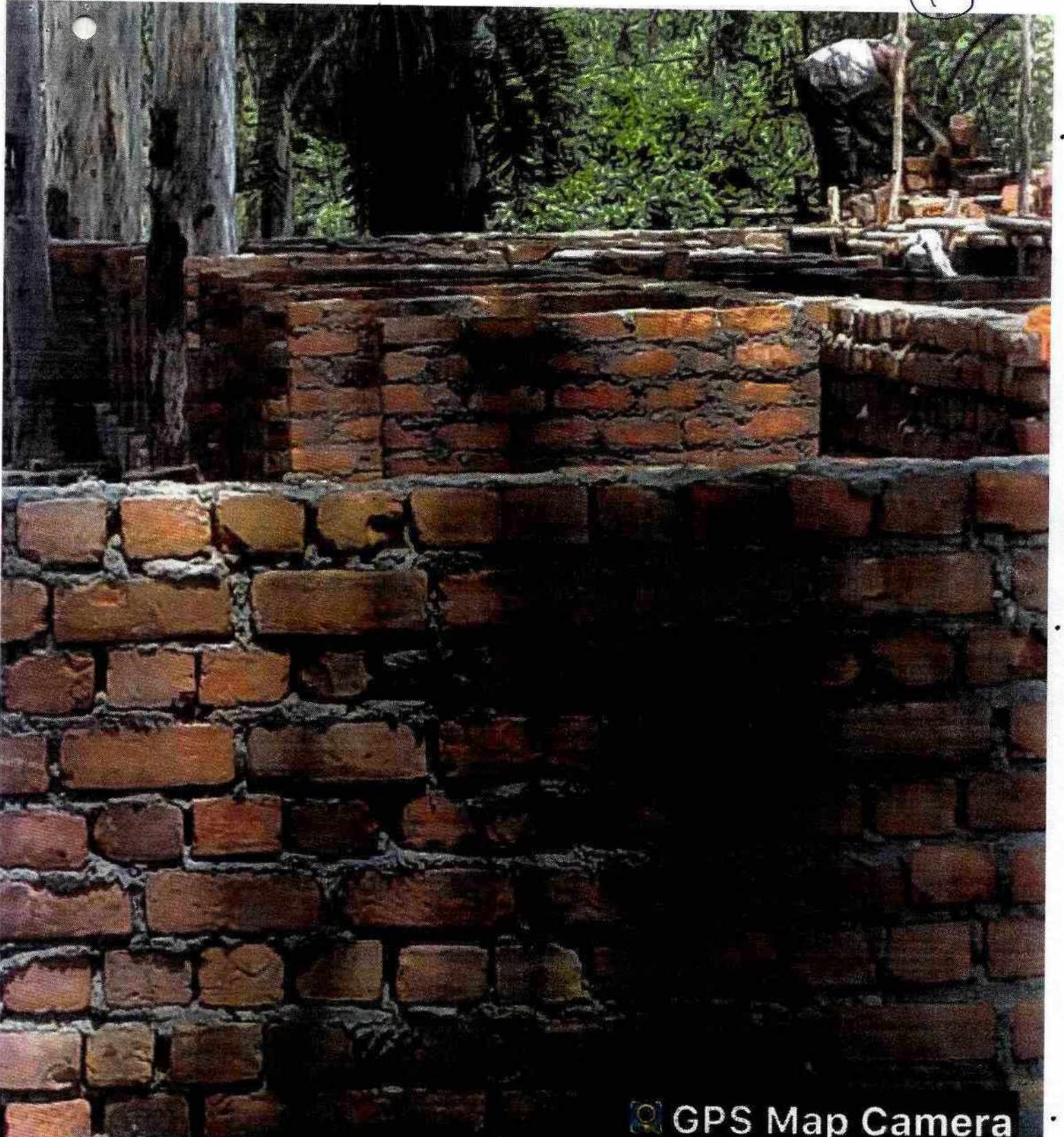
Huts, Delhi, India

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Long 77.147838°

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 **GPS Map Camera**

Delhi, Delhi, India

72, CA Block, Shalimar Bagh, Delhi, 110088, India

Lat 28.714334°

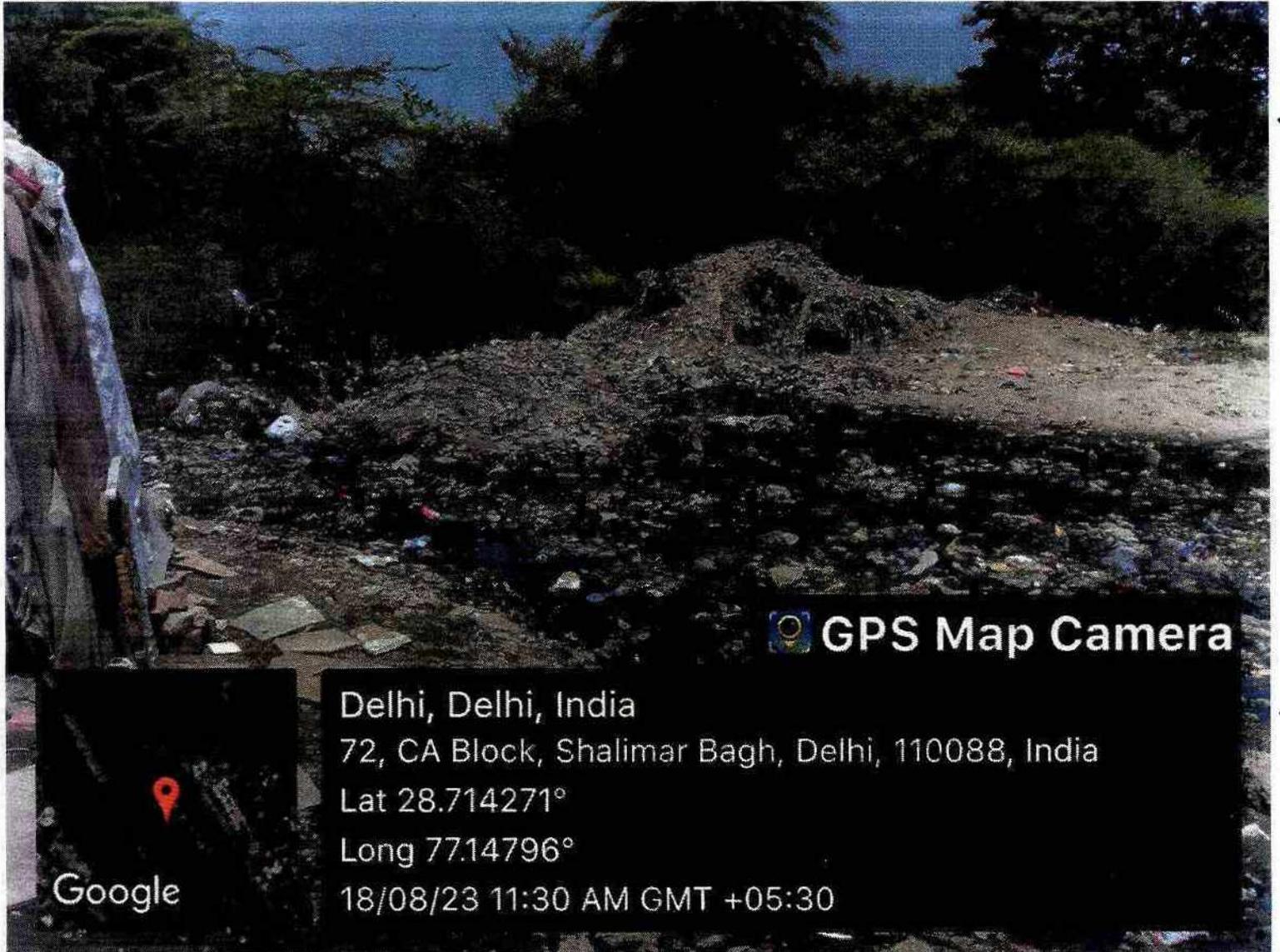
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Google

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GPS Map Camera

Delhi, Delhi, India
72, CA Block, Shalimar Bagh, Delhi, 110088, India
Lat 28.714271°
Long 77.14796°
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